

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 633/9/HDB/2019
NAME OF THE COMPANY	KMC Constructions Ltd
NAME OF THE PETITIONER(S)	Bajaj Electricals Ltd
NAME OF THE RESPONDENT(S)	KMC Constructions Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Snehasy Kumar	Advocate	8008883775	

ORDER

Learned counsel for M/s KMC Constructions Ltd is present. There is no representation on behalf of the petitioner today and for many previous hearings. The matter is dismissed for non-prosecution.


MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)